

ORISSA HIGH COURT

FILING REPORT AS ON :15/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/0000011/2020	SN JYOTI ASSOCIATES1 VS CHAIRMAN, JINDAL STEEL AND POWER LTD.	RANJAN KUMAR ROUT VS	// ()
2	BLAPL/0003210/2020	BHULESWAR MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /76 /2017 DISTRICT & SESSIONS JUDGE ,PHULBANI(Kandhamal) CT/0000092/2017
3	BLAPL/0003211/2020	SAROJ KUMAR GURU VS STATE OF ODISHA	LAXMAN PRADHAN VS	FATEGARH /14 /2017 A.D.J.,NAYAGARH(Nayagarh *) ST/0000065/2017
4	BLAPL/0003212/2020	DAITARI SISA VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /116 /2019 DISTRICT & SESIONS JUDGE,JEYPORE(Koraput) TR/0000059/2019
5	BLAPL/0003213/2020	PINTU @ SUMANTA SEKHAR NAYAK VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MARSHAGHAI /141 /2019 A.D.J.,KENDRAPARA(Kendrapara *) GR/0000811/2019
6	BLAPL/0003214/2020	NABAGHAN MALLIK VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PATKURA /26 /2019 A.D.J.,KENDRAPARA(Kendrapara *) ST/0000209/2019
7	BLAPL/0003215/2020	BISU NAG VS STATE OF ODISHA	MANORANJAN PADHY VS	NARAYANPATNA /50 /2015 ADDL DISTRICT AND SESSIONS JUDGE, KORAPUT(Koraput) CT/0000014/2016
8	BLAPL/0003216/2020	BHRAMAR KUAR VS STATE OF ODISHA	DEBASNAN DAS VS	HEMGIR /76 /2018 () //
9	BLAPL/0003217/2020	SIKANDAR MOHANTA VS STATE OF ODISHA	S.P.DASH VS	KARANJIA /147 /2018 () //
10	BLAPL/0003218/2020	RUGUDA @ DEEPAK KUMAR SUAR VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA /76 /2018 () //
11	BLAPL/0003219/2020	BALARAM SETHY VS STATE OF ODISHA	SURESH KUMAR JENA VS	JAJPUR TOWN /342 /2019 () //

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12	BLAPL/0003220/2020	PRAKASH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /11 /2001 () //
13	BLAPL/0003221/2020	AJAY GUPTA VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	PLANTSITE /247 /2019 () //
14	BLAPL/0003222/2020	BIRAT SUHURA VS STATE OF ODISHA	B.SAHOO VS	THELKOLOI PS /67 /2019 () //
15	BLAPL/0003223/2020	SAROJ KUMAR BISOYI VS STATE OF ODISHA	S.S.RAY-2 VS	ASKA /57 /2020 () //
16	BLAPL/0003224/2020	NAKUL BENIA @ NARENDRA NAIK @ DHARUSABIKSINI VS STATE OF ODISHA	AKBIBIKSINI VS	SINAPALI /24 /2020 () //
17	BLAPL/0003225/2020	RAMA CHANDRA MALLICK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KODALA /74 /2020 () //
18	BLAPL/0003226/2020	GOBINDA GIRI VS STATE OF ODISHA	L.BHUYAN VS	GHATAGAON /93 /2019 () //
19	BLAPL/0003227/2020	KAMAKHYA NAYAK VS STATE OF ODISHA	BIJAYA KUMAR RAGAD VS	PARJANG /316 /2019 () //
20	BLAPL/0003228/2020	KRISHNA KUMAR BAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BANHARPALI /05 /2015 () //
21	BLAPL/0003229/2020	J.SRINIVAS RAO VS STATE OF ODISHA	MANAS CHAND VS	MACHHKUND /80 /2018 () //
22	BLAPL/0003230/2020	ALOK MACHHUA VS STATE OF ODISHA	A.P.BOSE VS	PURI SADAR /149 /2019 () //
23	BLAPL/0003231/2020	NANDA DHIBARA	PRATAP CHANDRA MISHRA	HARICHANDANPUR /152 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003232/2020	UMASANKAR MAJHI	SATYA NARAYAN MISHRA-4	JUNAGARH /364 /2017
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003233/2020	JAGANNATH BISWAL	JUGALA KISHORE PANDA	KHALLIKOTE /150 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003234/2020	GHANASHYAM PRASAD	DEBASNAN DAS	ANGUL TOWN /487 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003235/2020	BAPUN @ GOUTAM NATH	SATYA NARAYAN MISHRA-4	AGARAPADA /35 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003236/2020	PREMANANDA BHITRIA	S.S.RAY-2	DHARUADIHI /72 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003237/2020	HARSHA BARDHAN	ANANDA CHANDRA SWAIN	R.UDAYAGIRI /14 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003238/2020	CHANDAN MALLIK @ CHANDAN KUMAR MARIKHUTI RANJAN MOHANTY	BIKHUTI RANJAN MOHANTY	DHARMASALA /614 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003239/2020	BINAYAK SAHU	JAGADEBA BEHERA	KODALA /78 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003240/2020	RINTUA @ RAJIV LOCHAN SWAIN	M.M.PATNAIK	BALIPATNA /138 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003241/2020	RINTUA @ RAJIV LOCHAN SWAIN	M.M.PATNAIK	BALIPATNA /130 /2017
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003242/2020	RINTUA @ RAJIV LOCHAN SWAIN	M.M.PATANAIAK	BALIPATNA /122 /2015
		VS	VS	()

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35	BLAPL/0003243/2020	STATE OF ODISHA UMASANKAR MAJHI VS	SATYA NARAYAN MISHRA-4 VS	// JUNAGARH /413 /2017 ()
36	BLAPL/0003244/2020	STATE OF ODISHA SIKHAR CHANDRA BALIARSINGH VS	LAXMI NARAYAN RAYATSINGH VS	// JODAPADAR /52 /2020 ()
37	CMP/0000352/2020	STATE OF ODISHA GARLAPATI GURUNADHA RAO VS	G.N.MISHRA VS	// // ()
38	CMP/0000353/2020	THE CHIEF SECRETARY, SECRETARIAT, BBSR SUBESH NAYAK VS	SATRUGHNA DASH A VS	// // ()
39	CONTC/0001492/2020	DINESH KUMAR NAYAK ARTTABANDHU PANI VS	ADV. VS	// // ()
40	CONTC/0001493/2020	SUSHANTA KU.KHAMARI HARIHAR PRUSTY VS	ADV. VS	// // ()
41	CONTC/0001494/2020	MANOJ KU.AHUJA, I.A.S. SITANGSU BRAHMACHARI VS	ADV VS	// // ()
42	CONTC/0001495/2020	PHULAMANI MURMU AJAYA KUMAR DASH VS	ADV VS	// // ()
43	CONTC/0001496/2020	CHITHRA ARUMUGAM MUCUNDO BEHERA VS	ADV VS	// // ()
44	CONTC/0001497/2020	CHITHRA ARUMUGAM MAHAMMED YAMIN VS	ADV VS	// // ()
45	CONTC/0001498/2020	SASWAT MISHRA CHANDRAMANI SAHU VS	ADV VS	// // ()
		CHITHRA ARUMUGAM		//

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46	CONTC/0001499/2020	BIDYADHAR DAS VS CHITHRA ARUMUGAM, I.A.S.	ADV. VS	// ()
47	CONTC/0001500/2020	BANAMALI DAS VS CHITHRA ARUMUGAM, I.A.S.	ADV. VS	// ()
48	CONTC/0001501/2020	MAHENDRA PRASAD DWIVEDI VS CHITHRA ARUMUGAM, I.A.S.	ADV. VS	// ()
49	CONTC/0001502/2020	SURENDRA KUMAR SAHOO VS CHITHRA ARUMUGAM, I.A.S.	CHITHRA ARUMUGAM, I.A.S. VS	// ()
50	CONTC/0001503/2020	RAMAKANTA SAHOO VS CHITHRA ARUMUGAM, I.A.S.	ADV. VS	// ()
51	CONTC/0001504/2020	BASANTA KU.BEHERA VS CHITHRA ARUMUGAM, I.A.S.	ADV. VS	// ()
52	CRLA/0000283/2020	ALOK RANJAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHANJANAGAR /77 /2019 ()
53	CRLA/0000284/2020	G.TEJA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /425 /2019 ()
54	CRLA/0000285/2020	BULI JENA VS STATE OF ODISHA	MANAS CHAND VS	NIRAKARPUR /118 /2014 ()
55	CRLA/0000286/2020	PITABAS SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	HANDAPA /09 /2016 ()
56	CRLMC/0001019/2020	TAMILI PITAM VS STATE OF ORISSA	ARIJEET MISHRA VS	NANDAPUR /5 /2000 ()
57	CRLMC/0001020/2020	FAKIRA MALLICK @ SUNANDANARAYAN @ SUNANDANARAYAN MALLICK	ARJUN MISHRA SUNANDANARAYAN MALLICK	KOREI /15 /2003

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		VS	VS	()
		STATE OF ORISSA		//
58	CRLMC/0001021/2020	AJAY GUPTA	BIDYADHAR MANSINGH	PLANTSITE /247 /2019
		VS	VS	()
		STATE OF ORISSA		//
59	CRLMC/0001022/2020	SUDHIR KISSAN	R.N.MISHRA	//0
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMP/0000518/2020	PRASANNA KUMAR BALIYARSINGH	J.K.KHANDAYATRAY	//0
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMP/0000519/2020	SATYABADI SAHOO	DAMODAR PATRA	//0
		VS	VS	()
		STATE OF ODISHA		//
62	CRLREV/0000268/2020	BUDHIBABAN PARIDA	JYOTIRMAYA SAHOO	NIRAKARPUR /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	CRLREV/0000269/2020	KRUPADAN PASPUREDDY	PRASANTA KUMAR JENA	//0
		VS	VS	()
		STATE OF ODISHA		//
64	CRP/0000008/2020	CHITTA RANJAN SAHU	NIRANJAN LENKA	//
		VS	VS	()
		SARASWATI SAHU		//
65	FAO/0000512/2020	KAIBALYA PRADHAN	AMITAV TRIPATHY	//
		VS	VS	()
		UNION OF INDIA		//
66	FAO/0000513/2020	DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD.	ASMRAN CHAN	//
		VS	VS	()
		JATIRANJAN MOHAPATRA		//
67	FAO/0000514/2020	STATE OF ODISHA	A.G.A.	//
		VS	VS	()
		DINABANDHU DAS		//
68	FAO/0000515/2020	STATE OF ODISHA	A.G.A.	//
		VS	VS	()

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69	FAO/0000516/2020	URMILA SAMAL STATE OF ODISHA VS	A.G.A. VS	// // 0
70	FAO/0000517/2020	SUBASH CH.DALAI STATE OF ODISHA VS	A.G.A. VS	// // 0
71	MACA/0000335/2020	SRININBASH TRIPATHY THE DIVISIONAL MANABGER, M/S. THE NEW INDIA ASSURANCE CO. LTD. VS	WIKI MOHANTY VS	// // 0
72	MACA/0000336/2020	PUJA @ PRAGYAN PARAMITA PRADHAN THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. VS	VRMA KESINGLI VS	// // 0
73	MACA/0000337/2020	TEJA RANA THE DIVISIONAL MANAGER, NATOIONAL INSURANCE CO. LTD. VS	SURAN KESINGH VS	// // 0
74	MACA/0000338/2020	KANAKALATA ROUT M/S. NEW INDIA ASSURANCE CO. LTD. VS	NAYAN BEHARI DAS VS	// // 0
75	MACA/0000339/2020	SASMITA PUROHIT M/S. NEW INDIA ASSURANCE CO. LTD. VS	NAYAN BEHARI DAS VS	// // 0
76	MACA/0000340/2020	TULASI NAYAK THE MANAGER (LETGAL CELL), M/S. THE NEW INDIA ASSURANCE CO. LTD. VS	WIKI MOHANTY VS	// // 0
77	MACA/0000341/2020	NIRUPAMA NAYAK ANJALI PRADHAN VS	K.C.NAYAK VS	// // 0
78	MACA/0000342/2020	SIDHARTHA SAMANTRAY MINATI SAMANTARAY VS	K.C.NAYAK VS	// // 0
79	MACA/0000343/2020	DEBARAJ PATRA DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. VS	NEEMOLI CHANDRA MOHANTY VS	// // 0
		KUSUMA MANJARI BARIK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	MATA/000060/2020	ANURAG MISHRA VS ROJALLIN TRIPATHY	DEBASNAN DAS VS	// 0 //
81	RVWPET/0000219/2020	DUSMANTA KU.BEHERA VS REGISTRAR,ORISSA HIGH COURT	SANTOSH KUMAR SAMANTARAY VS	// 0 //
82	RVWPET/0000220/2020	AJAGAR KHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
83	RVWPET/0000221/2020	LAXMAN KUMAR PRADHAN VS CHITTARANJAN KHADIRATNA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
84	RVWPET/0000222/2020	M/S.BHUSAN POWER AND STEEL LTD. VS PRESIDING OFFICER,LABOUR COURT,SAMBALPUR	SANJAY KUMAR MISHRA VS	// 0 //
85	RVWPET/0000223/2020	BHUSAN POWER AND STEEL LTD. VS PRESIDING OFFICER,LABOUR COURT,SAMBALPUR	SANJAY KUMAR MISHRA VS	// 0 //
86	RVWPET/0000224/2020	M/S.BHUSAN POWER AND STEEL LTD. VS PRESIDING OFFICER,LABOUR COURT,SAMBALPUR	SANJAY KUMAR MISHRA VS	// 0 //
87	RVWPET/0000225/2020	BHUSAN POWER AND STEEL LTD. VS PRESIDING OFFICER,LABOUR COURT,SAMBALPUR	SANJAY KUMAR MISHRA VS	// 0 //
88	RVWPET/0000226/2020	M/S.BHUSAN POWER AND STEEL LTD. VS PRESIDING OFFICER,LABOUR COURT,SAMBALPUR	SANJAY KUMAR MISHRA VS	// 0 //
89	RVWPET/0000227/2020	STATE OF ODISHA VS OM PRAKASH MISHRA	A.G.A. VS	// 0 //
90	WA/0000238/2020	MADHUSUDAN NAIK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
91	WA/0000239/2020	DR. AMRITA PRITAM MISHRA	SANJIB MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WA/0000240/2020	F.C.I.	DEBASIS NAYAK	//
		VS	VS	0
		PRASANT KU.SATAPATHY		//
93	WP(C)/0012238/2020	BHARATI LAXMI MISHRA	T.K.CHINHARA	//
		VS	VS	0
		THE STATE OF ODISHA		//
94	WP(C)/0012239/2020	M/S. OCEAN ENTERPRISES	PITAMBAR PATRA	//
		VS	VS	0
		STATE BANK OF INDIA		//
95	WP(C)/0012240/2020	SARAT CHANDRA SWAIN	B.M.SARANGI	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER SUNDARGARH		//
96	WP(C)/0012241/2020	LACHHAMA NAYAK	A.K.SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
97	WP(C)/0012242/2020	JAYANTI MAJHI	A.K.SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
98	WP(C)/0012243/2020	GEETANJALI PATRA	A.K.SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
99	WP(C)/0012244/2020	BASANTI BISWAL	SUSANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0012245/2020	MANOJ KUMAR JENA	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0012246/2020	DHRUBA CHARAN SAHOO	RABI NARAYAN BEHERA	//
		VS	VS	0
		REGISTRAR COOPERATIVE SOCIETIES		//
102	WP(C)/0012247/2020	SIBANI MITRA	PADMA CHARAN KAR	//
		VS	VS	0

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		THE COMMISSIONER CUTTACK MUNICIPAL CORPORATION		//
103	WP(C)/0012248/2020	RANJIT SWAIN	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
104	WP(C)/0012249/2020	DEBENDRA KUMAR PADHI	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
105	WP(C)/0012250/2020	SURENDRA KUMAR SWAIN	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
106	WP(C)/0012251/2020	ABDUL REHEMAN	PRADIPTA KUMAR MOHANTY	//
		VS	VS	0
		GOVERNMENT OF ODISHA		//
107	WP(C)/0012252/2020	PRASANNA KUMAR DSAS	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
108	WP(C)/0012253/2020	SANTOSH KUMAR SWAIN	GOPINATH MISHRA	//
		VS	VS	0
		ODISHA STATE AGRICULTURAL MARKETING BOARD		//
109	WP(C)/0012254/2020	KANAKALATA BARAL	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
110	WP(C)/0012255/2020	BHABANI SANKAR MISHRA	BIBEKANANDA BAISAKH	//
		VS	VS	0
		STATE OF ODISHA		//
111	WP(C)/0012256/2020	NABEEN BAGE	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
112	WP(C)/0012257/2020	RAJAT KUMAR SATAPATHY	DR.J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
113	WP(C)/0012258/2020	SMARAJIT MOHANTY	BANIDUTTA RAI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//

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114	WP(C)/0012259/2020	M/S.RAJADHANI FURNITURES VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
115	WP(C)/0012260/2020	SANGRAM SAI VS STATE OF ODISHA	SURYA N.SATPATHY VS	// 0 //
116	WP(C)/0012261/2020	ARTABANDHU DASH VS COLLECTOR JAJPUR	SUVENDU KUMAR RAY VS	// 0 //
117	WP(C)/0012262/2020	ARTABANDHU DASH VS COLLECTOR JAJPUR	SUVENDU KUMAR RAY VS	// 0 //
118	WP(C)/0012263/2020	PRABHASINI DHANAFUL VS STATE OF ODISHA	SANGRAMJIT PANDA VS	// 0 //
119	WP(C)/0012264/2020	ARATI BALIARSINGH VS ADDL. DISTRICT MAGISTRATE BALIGUDA	SANGRAMJIT PANDA VS	// 0 //
120	WP(C)/0012265/2020	TAPAN KISHORE PRADHAN VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
121	WP(C)/0012266/2020	MANASI BARAL VS SECRETARY HOUSING AND URBAN DEVELOPMENT DEPT.	SATYABRATA MOHANTY VS	// 0 //
122	WP(C)/0012267/2020	M/S.RADHA GOBINDSA FOODS AND BEVERAGES VS STATE OF ODISHA	SEBRIYA PATRA VS	// 0 //
123	WP(C)/0012268/2020	PRADEEP KUMAR SAHOO VS BHUBANESWAR DEVELOPMENT AUTHORITY	AMIT PRASAD BOSE VS	// 0 //
124	WP(C)/0012269/2020	PYARIMOHAN PRADHAN VS STATE OF ODISHA	PRABODHA CH.NAYAK VS	// 0 //
125	WP(C)/0012270/2020	KIRAN DEVI MODA	M/S SIDDHARTH PRASAD MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0012271/2020	M/S. ODISHA MERCHANDISE PRIVATE LIMITED	M/S.S.S.RAO	//
		VS	VS	0
		THE EXECUTIVE ENGINEER (ELECT.), NESCO		//
127	WP(C)/0012272/2020	M/S. ODISHA MERCHANDISE PRIVATE LIMITED	M/S. S.S.RAO	//
		VS	VS	0
		THE EXECUTIVE ENGINEER(ELECT.), NESCO		//
128	WP(C)/0012273/2020	M/S. ODISHA MERCHANDISE PRIVATE LIMITED	M/S. S.S.RAO	//
		VS	VS	0
		THE EXECUTIVE ENGINEER(ELECT.), NESCO		//
129	WP(C)/0012274/2020	NIGAM PRASAD BHATTA	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0012275/2020	LEETA NAYAK	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		D.G. AND I.G. OF POLICE, ODISHA		//
131	WP(C)/0012276/2020	ARAKHITA GOUDA	LAXMIDHAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0012277/2020	PURNA CHANDRA SAHU	LAXMIDHAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0012278/2020	MANJU @ MANJULATA MOHANTY @ BEURAJAYA KUMAR PRADHAN		//
		VS	VS	0
		DEPUTY MANAGER (COMMERCE) ELECTRICAL		//
134	WP(C)/0012279/2020	BHAGABAN PARIDA	LAXMIDHAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0012280/2020	NABA KISHORE PATNAIK	M/S. UDIT RANJAN JENA	//
		VS	VS	0
		COLLECTOR AND D.M., KHURDA		//
136	WP(C)/0012281/2020	SANTOSH KUMAR SENAPATI	ASHOK KU.SARANGI	//
		VS	VS	0

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137	WP(C)/0012282/2020	STATE OF ODISHA VICKY KUMAR MODI VS AXIS BANK	ANAND PRAKASH DAS VS	// // ()
138	WP(C)/0012283/2020	SAMARENDRA SAHOO VS COLLECTOR, PURI	GOPINATH MISHRA VS	// ()
139	WP(C)/0012284/2020	M/S.MAHAVIR HARDWARE STORE VS CANARA BANK,REGIONAL OFFICE	BRUNDABAN ROUT VS	// ()
140	WP(C)/0012285/2020	SHANKAR KUMAR MISHRA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// ()
141	WP(C)/0012286/2020	DEBADATTA BEHERA VS STATE OF ODISHA	M/S. DEEPALI MAHAPATRA VS	// ()
142	WP(C)/0012287/2020	SHYAMSUDAR DEV DEITY VS DIRECTOR SOIL CONSERVATION	GOPINATH MISHRA VS	// ()
143	ABLAPL/0005346/2020	PRASHANTA MAJHI VS STATE OF ODISHA	BISWARANJAN DALAI VS	JHARSUGUDA /325 /2020 ()
144	ABLAPL/0005347/2020	KISHORE KUMAR NAYAK @ MITU VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /234 /2020 ()
145	ABLAPL/0005348/2020	PRAKASH KHANDUAL VS STATE OF ODISHA	KASHINATH PATTNAIK VS	CUTTACK SADAR /228 /2020 ()
146	ABLAPL/0005349/2020	SUNAKARA MALLICK VS STATE OF ODISHA	KASHINATH PATTNAIK VS	PARADEEP LOCK /40 /2020 ()
147	ABLAPL/0005350/2020	PRABAS BEHERA @ PRAVAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /111 /2020 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	ABLAPL/0005351/2020	DEEPAK PARIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /96 /2020 () //
149	ABLAPL/0005352/2020	BALIA @ TAPAS KUMAR JENA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /85 /2020 () //
150	ABLAPL/0005353/2020	TAJUDDIN @ TAJUDIN KHAN VS STATE OF ODISHA	D.C.ROUT VS	RANPUR /214 /2019 () //
151	ABLAPL/0005354/2020	DIGAMBAR KAMUDI @ DILLIP VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /87 /2018 () //
152	ABLAPL/0005355/2020	CHARULATA NAYAK @ DEI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	NIALI /97 /2020 () //
153	ABLAPL/0005356/2020	ARCHANA THAMBA VS STATE OF ODISHA	V.NARASINGH VS	INFOCITY PS /20 /2019 () //
154	ABLAPL/0005357/2020	ASHOK KUMAR NAYAK @ ASHOKA KUMAR VS STATE OF ODISHA	MOYIN MAYA SAHOO VS	MOHANA /62 /2020 () //
155	ABLAPL/0005358/2020	HARIHARA SAMAL VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	SINGLA /38 /2020 () //
156	ABLAPL/0005359/2020	BHARAT MOHAPATRA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	JATNI P.S. /3 /2020 () //
157	ABLAPL/0005360/2020	BHAGABAN BHOI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	ATHAMALLIK /42 /2020 () //
158	ABLAPL/0005361/2020	BHARAT JENA VS STATE OF ODISHA	BHARAT JALLI VS	BAGHAMARI /47 /2020 () //
159	ABLAPL/0005362/2020	LAXMIDHAR JENA	BHARAT JALLI	BAGHAMARI /47 /2020

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FILING REPORT AS ON :15/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
160	ABLAPL/0005363/2020	STATE OF ODISHA BHABANI SHANKAR BEHERA	SUSANTA KUMAR BARAL	// GOP /163 /2019
		VS	VS	()
161	ABLAPL/0005364/2020	STATE OF ODISHA GOBINDA DEHURI	ARJUNA CHARANA BEHERA	// BARANGA /59 /2020
		VS	VS	()
162	ABLAPL/0005365/2020	STATE OF ODISHA GOPINATH SOY	GYANALOKA MOHANTY	// THAKURMUNDA /48 /2020
		VS	VS	()
163	ABLAPL/0005366/2020	STATE OF ODISHA BUDHUA JOJO	NARESH CHANRA JENA	// BRAHMANITARANG /185 /2017
		VS	VS	()
164	ABLAPL/0005367/2020	STATE OF ODISHA RAJIB @ RAJIB LOCHAN LENKA	J.K.KHANDAYATRAY	// BANAPUR P.S. /132 /2020
		VS	VS	()
165	ABLAPL/0005368/2020	STATE OF ODISHA RAJIB @ RAJIB LOCHAN LENKA	J.K.KHANDAYAT	// BANAPUR P.S. /133 /2020
		VS	VS	()
166	ABLAPL/0005369/2020	STATE OF ODISHA RAJIB @ RAJIB LOCHAN LENKA	J.K.KHANDAYATRAY	// BANAPUR P.S. /134 /2020
		VS	VS	()
167	ABLAPL/0005370/2020	STATE OF ODISHA NAKUL BENUA @ NARENDRA NAIK @ DHARMA KISHOR	S.K.BOSHI	// KOMNA PS /21 /2020
		VS	VS	()
168	ABLAPL/0005371/2020	STATE OF ODISHA BHASKAR JENA	S.K.BHANJADEO	// BEGUNIA P.S. /82 /2020
		VS	VS	()
169	ABLAPL/0005372/2020	STATE OF ODISHA RADHAKANTA @ RADHARAMAN BHADRA	SANGRAM MISHRA	// BINJHARPUR /107 /2020
		VS	VS	()
170	ABLAPL/0005373/2020	STATE OF ODISHA PAPU JENA	L.BHUYAN	// GHASIPURA /3 /2019
		VS	VS	()

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FILING REPORT AS ON :15/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	ABLAPL/0005374/2020	STATE OF ODISHA KRISHNA CHANDRA SAHOO @ TUNA SAHOOSUBODH KUMAR MOHANTY VS	VS	// DASPALLA /22 /2020 ()
172	ABLAPL/0005375/2020	STATE OF ODISHA ARJUN @ TINA PATRA VS	SRIKANTA MAHUNTA VS	// AMBADOLA /52 /2020 ()
173	ABLAPL/0005376/2020	STATE OF ODISHA SAROJ PRUSTY VS	S.K.NAYAK VS	// KISHORENAGAR /51 /2020 ()
174	ABLAPL/0005377/2020	STATE OF ODISHA HARASINI MALLIK VS	BHARAT JALLI VS	// KHUNTUNI /62 /2020 ()
175	ABLAPL/0005378/2020	STATE OF ODISHA TITU GHANA VS	PRABIR KUMAR RAY VS	// GHATAGAON /53 /2020 ()
176	ABLAPL/0005379/2020	STATE OF ODISHA SRIKANTA BEHERA VS	AMIT KUMAR NATH VS	// BANTALA /19 /2020 ()
177	ABLAPL/0005380/2020	STATE OF ODISHA MANAS RANJAN NAYAK VS	SIDDHARTH GOUTAM DAS VS	// / /0 ()
178	ABLAPL/0005381/2020	STATE OF ODISHA PRASANNA DAS VS	ASHOK KUMAR SAHOO VS	// MAHAKALPARA /57 /2020 ()
179	ABLAPL/0005382/2020	STATE OF ODISHA SURESH CHANDRA DHAL VS	S.K.NAYAK-2 VS	// TIHIDI /174 /2020 ()
180	ABLAPL/0005383/2020	STATE OF ODISHA NIRANJAN PUHAN VS	S.K.NAYAK-2 VS	// TIHIDI /161 /2020 ()
181	ABLAPL/0005384/2020	STATE OF ODISHA JAYANTA KUMAR NATH VS STATE OF ODISHA	NIRANJAN LENKA VS	// KULIANA /23 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	ABLAPL/0005385/2020	SURESH CHANDRA JENA VS STATE OF ODISHA	R.N.MOHANTY VS	LAXMISAGAR P.S. /94 /2020 () //
183	ABLAPL/0005386/2020	HARI PADA MISTRY VS STATE OF ODISHA	R.N.MOHANTY VS	LAXMISAGAR P.S. /103 /2020 () //
184	ABLAPL/0005387/2020	ABDUL GAFFAR AHMAD VS STATE OF ODISHA	DILLIP KU PATTANAYAK VS	JODA /140 /2019 () //
185	ABLAPL/0005388/2020	NALINIKANTA SAHOO VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	MAHILA P.S. BUXIBAZAR /33 /2020 () //
186	ABLAPL/0005389/2020	BHIMA SAHU @ TRILOCHAN SAHU VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	ANGUL TOWN /269 /2020 () //
187	ABLAPL/0005390/2020	SRIDHARA MALLIK VS THE STATE	BHARAT JALLI VS	KHUNTUNI /62 /2020 () //
188	ABLAPL/0005391/2020	SATYAJIT ROURAY @ DIDU VS STATE OF ODISHA	CHITTA RANJAN DASH VS	CHANDAKA P.S. /78 /2020 () //
189	ABLAPL/0005392/2020	SWAGATAM SETHI @ TIKI SETHI VS STATE OF ODISHA	CHITTA RANJAN DASH VS	CHANDAKA P.S. /78 /2020 () //
190	ABLAPL/0005393/2020	BISWAJIT MALIA @ BADAL VS STATE OF ODISHA	CHITTA RANJAN DASH VS	CHANDAKA P.S. /33 /2020 () //
191	ABLAPL/0005394/2020	BRAHMANANDA BISWAL VS STATE OF ODISHA	DEBASIS TRIPATHY VS	KONARK /59 /2020 () //
192	ABLAPL/0005395/2020	PRAHALLAD NAIK VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	KHATIGUDA /21 /2020 () //
193	ABLAPL/0005396/2020	JONTHAM NAG	SANTOSH KU DASH	NABARANGAPUR TOWN /1 /2019

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FILING REPORT AS ON :15/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
194	ABLAPL/0005397/2020	LILLY @ PADMINI MAHAKUD	MOHENDRA KUMAR MOHAPATRO	ATHAMALLIK /42 /2020
		VS	VS	()
		STATE OF ODISHA		//
195	ABLAPL/0005398/2020	MALATI @ B.MALATI PATRA	CHITARANJAN MOHANTY	KHALLIKOTE /56 /2020
		VS	VS	()
		STATE OF ODISHA		//
196	ABLAPL/0005399/2020	SANJULATA SAMAL	SATYA NARAYAN MISHRA-4	BASUDEVPUR /111 /2020
		VS	VS	()
		STATE OF ODISHA		//
197	ABLAPL/0005400/2020	BHARAT MOHAPATRA	SMRUTI RANJAN MOHAPATRA	JATNI P.S. /130 /2020
		VS	VS	()
		STATE OF ODISHA		//
198	ABLAPL/0005401/2020	MADHAB MALIK @ BABURAM MALIK	P.R.MISHRA	TIHIDI /160 /2020
		VS	VS	()
		STATE OF ODISHA		//
199	ABLAPL/0005402/2020	KSHYAMANIDHI BEHERA	SUNIL KUMAR PANDA	BARKOTE /99 /2020
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0005403/2020	RADHAKANTA PRADHAN	ABHISEK KEJRIWAL	BARGARH /174 /2014
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0005404/2020	NANDA KISHOR TIBRERWAL	GOPAL AGARWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0005405/2020	SATISH GONKA @ SATISH KUMAR GONKA	GOPAL AGARWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0005406/2020	ABHAY KUMAR MUDULI	LAXMINARAYAN RAYATSINGH	BASUDEVPUR /103 /2020
		VS	VS	()
		STATE OF ODISHA		//

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MISC CASES FILED on :15/05/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	13/2020 CONTC(CPC)/645/2012	LOKANATH KAR-MP	M/S.ER.SAUMENDRA KU.MOHAPATRA
2	16/2020 CRP/8/2020	CHITTA RANJAN SAHU-MP	NIRANJAN LENKA
3	331/2020 CRLREV/269/2020	KRUPADAN PASPUREDDY-MP	PRASANTA KUMAR JENA
4	332/2020 CRLREV/269/2020	KRUPADAN PASPUREDDY-MP	PRASANTA KUMAR JENA
5	333/2020 CRLREV/269/2020	KRUPADAN PASPUREDDY-MP	PRASANTA KUMAR JENA
6	362/2020 CMP/353/2020	SUBESH NAYAK-MP	SATRUGHNA DASH A
7	369/2020 WA/328/2017	MANAGING DIRECTOR,ODISHA STATE CO-OPERATIVE BANK, Bhubaneswar	MSK.BHUKHAR DEV ROUTRY
8	370/2020 WA/239/2020	DR. AMRITA PRITAM MISHRA-MP	SANJIB MOHANTY
9	371/2020 WA/239/2020	DR. AMRITA PRITAM MISHRA-MP	SANJIB MOHANTY
10	372/2020 WA/240/2020	F.C.I.-MP	DEBASIS NAYAK
11	373/2020 WA/240/2020	F.C.I.-MP	DEBASIS NAYAK
12	377/2020 FAO/512/2020	KAIBALYA PRADHAN-MP	AMITAV TRIPATHY
13	385/2020 RVWPET/219/2020	DUSMANTA KU.BEHERA-MP	SANTOSH KUMAR SAMANTARAY
14	386/2020 RVWPET/220/2020	AJAGAR KHAN-MP	BIRAJA PRASANNA SATAPATHY
15	387/2020 RVWPET/221/2020	LAXMAN KUMAR PRADHAN-MP	BIRAJA PRASANNA SATAPATHY
16	388/2020 RVWPET/221/2020	LAXMAN KUMAR PRADHAN-MP	BIRAJA PRASANNA SATAPATHY
17	389/2020 RVWPET/222/2020	M/S.BHUSAN POWER AND STEEL LTD.-MP	SANJAY KUMAR MISHRA
18	390/2020 RVWPET/222/2020	M/S.BHUSAN POWER AND STEEL LTD.-MP	SANJAY KUMAR MISHRA
19	391/2020 RVWPET/223/2020	BHUSAN POWER AND STEEL LTD.-MP	SANJAY KUMAR MISHRA
20	392/2020 RVWPET/223/2020	BHUSAN POWER AND STEEL LTD.-MP	SANJAY KUMAR MISHRA
21	393/2020 RVWPET/224/2020	M/S.BHUSAN POWER AND STEEL LTD.-MP	SANJAY KUMAR MISHRA
22	394/2020 RVWPET/225/2020	BHUSAN POWER AND STEEL LTD.-MP	SANJAY KUMAR MISHRA
23	395/2020 BLAPL/3221/2020	AJAY GUPTA-MP	BIDYADHAR MANASINGH
24	395/2020 RVWPET/226/2020	M/S.BHUSAN POWER AND STEEL LTD.-MP	SANJAY KUMAR MISHRA
25	396/2020 RVWPET/226/2020	M/S.BHUSAN POWER AND STEEL LTD.-MP	SANJAY KUMAR MISHRA
26	397/2020	STATE OF ODISHA-MP	A.G.A.

27	RVWPET/227/2020 398/2020 BLAPL/2747/2020	INDER PREET SINGH @ INDER PREET SINGH BHATIA-MPPRABHU PRASANNA BEHERA	
28	398/2020 RVWPET/227/2020	STATE OF ODISHA-MP	A.G.A.
29	400/2020 BLAPL/4581/2019	ABHIMANYU KUMBHAR-MP	SARATHI JYOTI MOHANTY
30	531/2020 MACA/331/2020	SUSANTA KU.SAHU-MP	DIPTI RANJAN BHOKTA
31	532/2020 MACA/336/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	INDRA MISHRA
32	533/2020 MACA/337/2020	THE DIVISIONAL MANAGER, NATOIONAL INSURANCE CO. LTD.-MP	INDRA MISHRA
33	534/2020 MACA/338/2020	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	N.B.DAS
34	535/2020 MACA/339/2020	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	NAYAN BEHARI DAS
35	536/2020 MACA/296/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	SIDDHANT HOSE
36	537/2020 MACA/296/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	SIDDHANT HOSE
37	538/2020 MACA/343/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	SHRIMPAL CHANDRA MOHANTY
38	591/2020 CRLMC/1021/2020	AJAY GUPTA-MP	BIDYADHAR MANSINGH
39	592/2020 CRLMC/895/2020	SANTOSH ROUTRAY-MP	PRAFULLA KU.KAR
40	593/2020 CRLMC/1022/2020	SUDHIR KISSAN-MP	R.N.MISHRA
41	621/2020 CRLA/284/2020	G.TEJA-MP	BIRAJA PRASANNA DAS
42	622/2020 CRLA/285/2020	BULI JENA-MP	MANAS CHAND
43	623/2020 CRLA/286/2020	PITABAS SAHU-MP	SATYABRATA PANDA
44	624/2020 CRLA/286/2020	PITABAS SAHU-MP	SATYABRATA PANDA
45	625/2020 CRLA/286/2020	PITABAS SAHU-MP	SATYABRATA PANDA
46	626/2020 CRLA/639/2019	BABULA KANDHAPAN@KHANDAPANI-MP	M/S.DEEPALI MAHAPATRA
47	627/2020 CRLA/176/2020	MANOJ PRADHAN-MP	SARATHI JYOTI MOHANTY
48	5547/2020 WP(C)/12238/2020	BHARATI LAXMI MISHRA-MP	T.K.CHINHARA
49	5548/2020 WP(C)/12244/2020	BASANTI BISWAL-MP	SUSANTA KUMAR NAYAK
50	5549/2020 WP(C)/12245/2020	MANOJ KUMAR JENA-MP	SASWATI MOHAPATRA
51	5550/2020 WP(C)/12246/2020	DHRUBA CHARAN SAHOO-MP	RABI NARAYAN BEHERA
52	5552/2020 WP(C)/12249/2020	DEBENDRA KUMAR PADHI-MP	SUBASH CHANDRA PUSPALAKA
53	5553/2020 WP(C)/12250/2020	SURENDRA KUMAR SWAIN-MP	SUBASH CHANDRA PUSPALAKA
54	5554/2020 WP(C)/12251/2020	ABDUL REHEMAN-MP	PRADIPTA KUMAR MOHANTY
55	5556/2020 WP(C)/12255/2020	BHABANI SANKAR MISHRA-MP	BIBEKANANDA BAIKAKH
56	5557/2020 WP(C)/12256/2020	NABEEN BAGE-MP	SIDHESWAR MALLIK
57	5558/2020 WP(C)/12258/2020	SMARAJIT MOHANTY-MP	BANIDUTTA RAI MOHAPATRA

58	5559/2020 WP(C)/12259/2020	M/S.RAJADHANI FURNITURES-MP	ALOK KUMAR MOHAPATRA
59	5560/2020 WP(C)/14421/2019	PARESH CHANDRA PATRA-MP	M/S.BISWAJIT PASAYAT
60	5561/2020 WP(C)/12260/2020	SANGRAM SAI-MP	SURYA N.SATPATHY
61	5562/2020 WP(C)/28193/2019	TAHER KHAN-MP	M/S.AJAYA KU. MOHARANA
62	5565/2020 WP(C)/12266/2020	MANASI BARAL-MP	SATYABRATA MOHANTY
63	5566/2020 WP(C)/12267/2020	M/S.RADHA GOBINDSA FOODS AND BEVERAGES-MP	SUPRIYA PATRA
64	5567/2020 WP(C)/11353/2020	SALMAN KHAN-MP	MIRRA GHOSE
65	5568/2020 WP(C)/12269/2020	PYARIMOHAN PRADHAN-MP	PRABODHA CH.NAYAK
66	5569/2020 WP(C)/2521/2020	ASHOK KUMAR DORA-MP	SAILABALA JENA
67	5570/2020 WP(C)/1712/2020	SATYASAI MEDICAL COLLEGE,HOSPITAL AND RESEARCH CENTER-MP	SAILABALA JENA
68	5571/2020 WP(C)/12274/2020	NIGAM PRASAD BHATTA-MP	SAILABALA JENA
69	5572/2020 WP(C)/12276/2020	ARAKHITA GOUDA-MP	LAXMIDHAR DASH
70	5573/2020 WP(C)/12277/2020	PURNA CHANDRA SAHU-MP	LAXMIDHAR DASH
71	5574/2020 WP(C)/12278/2020	MANJU @ MANJULATA MOHANTY @ BEURA-MP	AJAYA KUMAR PRADHAN
72	5575/2020 WP(C)/12279/2020	BHAGABAN PARIDA-MP	LAXMIDHAR DASH
73	5576/2020 WP(C)/12280/2020	NABA KISHORE PATTNAIK-MP	M/S. UDIT RANJAN JENA
74	5577/2020 WP(C)/12282/2020	VICKY KUMAR MODI-MP	ANAND PRAKASH DAS
75	5578/2020 WP(C)/12284/2020	M/S.MAHAVIR HARDWARE STORE-MP	BRUNDABAN ROUT
76	5579/2020 WP(C)/12285/2020	SHANKAR KUMAR MISHRA-MP	SARATHI JYOTI MOHANTY
77	5580/2020 WP(C)/12286/2020	DEBADATTA BEHERA-MP	M/S. DEEPALI MAHAPATRA
78	5581/2020 WP(C)/12287/2020	SHYAMSUDAR DEV DEITY-MP	GOPINATH MISHRA
79	396/2020 BLAPL/2432/2020	AKASH RANA-MP	
80	397/2020 BLAPL/6118/2019	SUNIL KUMAR MOHANTY-MP	
81	399/2020 BLAPL/7878/2018	LAXMIPRASAD SAHU-MP	
82	439/2020 ABLAPL/4027/2020	SANJAY DAS @ SANJAY KUMAR DAS-MP	
83	440/2020 ABLAPL/4214/2020	JANHI SETHI-MP	
84	441/2020 ABLAPL/3730/2020	PRADIP KUMAR JENA-MP	
85	5551/2020 WP(C)/5604/2020	KRISHNA KAMAL TUNGA-MP	
86	5555/2020 WP(C)/1307/2020	SIKHARA CHANDRA JENA-MP	
87	5563/2020 WP(C)/16211/2019	NIHAR RANJAN SWAIN-MP	
88	5564/2020 WP(C)/27410/2019	NIHAR RANJAN SWAIN-MP	